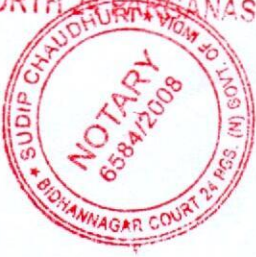


SL. NO. 1048 / 2024

BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARGANAS



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH KOLKATA

Original Application No.48/2024/EZ

Ankur Sharma

..... Applicant(s)

-Versus-

State of West Bengal & Ors.

.....Respondent(s)

AFFIDAVIT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS
DEPARTMENT, GOVERNMENT OF WEST BENGAL IN COMPLAINE WITH
THE DIRECTION OF HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE
BENCH, KOLKATA DATED 25.04.2024

INDEX

Sl. No.	Particulars	Pages
1.	Affidavit.	
2.	Verification.	
3.	Letter vide Memo No. 93 / UDMA-15011(15)/4/2024-LS-MA SEC-Dept. of UDMA dated 10.05.2024- Annexure A	
4.	Report of Howrah Municipal Corporation vide Memo No. 15/Gen (S.C.Cell)/Commr/2024-25 dated 10.06.2024- Annexure B	
5	Letter vide Memo No. 13/Gen (S.C. Cell)/Commr./2024-25 dated 03.06.2024- Annexure C	

Sudip Kumar Dutta

Advocate

29 JUL 2024

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH KOLKATA**

Original Application No.48/2024/EZ

Ankur Sharma

..... Applicant(s)

-Versus-

State of West Bengal & Ors.

.....Respondent(s)

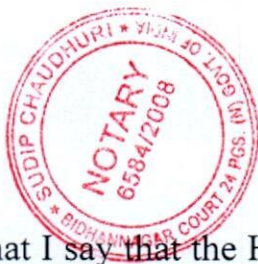


**AFFIDAVIT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS
DEPARTMENT, GOVERNMENT OF WEST BENGAL IN
COMPLAINE WITH THE DIRECTION OF HON'BLE NATIONAL
GREEN TRIBUNAL, EASTERN ZONE BENCH, KOLKATA DATED
25.04.2024**

I, Joly Chaudhuri, son of Biswanath Chaudhuri, aged about 54 years, by occupation service, working as the Additional Secretary, Department of Urban Development and Municipal Affairs, Government of West Bengal, having office at Nagarayan, DF – 8, Sector- I, Salt Lake, Kolkata- 700064 do hereby solemnly affirm and say as follows -

1. That I am the Additional Secretary, Department of Urban Development and Municipal Affairs, Government of West Bengal, and as such I have made myself acquainted with the facts and circumstances of this case and pursuant to the direction of this Hon'ble Tribunal, I am affirming this affidavit.

29 JUL 2024



2. That I say that the Hon'ble, National Green Tribunal, has been pleased to pass an order dated 25.04.2024 directing, the Urban Development and Municipal Affairs Department to file its affidavit in the aforementioned matter.

3. That I state that in compliance with the Hon'ble National Green Tribunal order dated 25.04.2024, a report was *inter-alia* sought from the Howrah Municipal Corporation by the Urban Development and Municipal Affairs Department, Government of West Bengal, vide Memo No. 93 /UDMA-15011(15)/4/2024-LS-MA SEC-Dept. of UDMA dated 10.05.2024 (**Annexure A**).

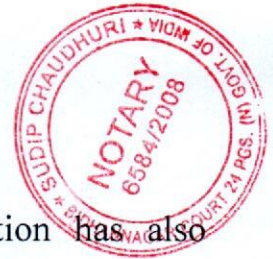
4. That I state that a report along with photographs have been received from the Howrah Municipal Corporation vide their Memo No. 15/Gen (S.C.Cell)/Commr/2024-25 dated 10.06.2024 (**Annexure B**). The report states *inter-alia* that :

(I) That the Howrah Municipal Corporation (HMC) has reported that it has already taken initiative through its Conservancy Department for one time cleaning of all accumulated garbage inside the premises of the Lichubagan Police Housing Estate situated at 11, Dr. P.K. Banerjee Road in Ward No. 29 of the Howrah Municipal Corporation.

(II) The Howrah Municipal Corporation has further reported that it has taken utmostand necessary effortsto clean the premises along with placing of community bins at suitable locations within the said premises for usage of the inmates of the Estate and its regular clearance.

(III) The Howrah Municipal Corporation has also reported that to ensure compliance of the solemn order of Hon'ble NGT it has also requested the concerned authorities of the West Bengal Police Housing & Infrastructure Development Corporation Ltd. vide their Memo No. 13/Gen (S.C. Cell)/Commr./2024-25 dated 03.06.2024. The copy of the said letter dated 03.06.2024 has been annexed asAnnexure- C.

29 JUL 2024



5. That I further say that the Howrah Municipal Corporation has also reported that solid waste collection from the premises of the Lichubagan Police Housing Estate is done on regular basis and all community bins placed therein where waste is accumulated is also cleaned on regular basis.

6. That the statements made in Paragraphs 1 to 5 are based on information derived from the record which are usually kept and maintained by the answering respondents in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Joly Chaudhuri, WBCS (Exc.)
Additional Secretary
Urban Development & Municipal Affairs Department
Government of West Bengal

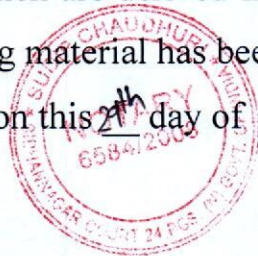
Joly Chaudhuri

Deponent

VERIFICATION

I, the deponent above named do hereby verify that the contents of the above affidavit are true which are derived from the relevant office records. No part of it is false and nothing material has been concealed there from.

Verified at Kolkata on this 2nd day of July 2024



Joly Chaudhuri

DEPONENT

Joly Chaudhuri, WBCS (Exc.)
Additional Secretary
Urban Development & Municipal Affairs Department
Government of West Bengal

The deponent is identified by me.

S. Chaudhuri
S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regn. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs

Advocate
Arijit Bhattacharya
Advocate
Arijit Bhattacharya
Bidhannagar Court
Enrolment No.-1530/2020

29 JUL 2024

Government of West Bengal
Department of Urban Development & Municipal Affairs
"NAGARAYAN"
DF-8, Sector-I, Salt Lake City, Kolkata 700 064

No. 93 / UDMA-15011(15)/4/2024-LS-MA SEC-Dept. of UDMA Date: 10.05.2024

From: Smt. Nandini Ghosh, IAS,
Senior Special Secretary to the Government of West Bengal.

To :

1. The CEO, KMDA.
2. The Director, SUDA.
3. The Municipal Commissioner, Howrah Municipal Corporation.

Sub: Original Application No.48/2024/EZ
[Ankur Sharma -vs- State of West Bengal & Ors.]

Sir,

With reference the above subject matter, I am directed to forward herewith a copy of an order dated 25.04.2024 passed by Hon'ble NGT in O.A. No. 48/2024/EZ along with the copy of the original application in the instant matter for your kind information with a request to look into the matter and provide a detailed Time Bound Action Taken Report along with supporting documents and geo-tagged photographs, for compliance with the directions of Hon'ble NGT at the earliest.

This may be treated as urgent.

Encls: As stated

Yours faithfully,

Senior Special Secretary to the
Government of West Bengal

No. 93 / 1 / UDMA-15011(15)/4/2024-LS-MA SEC-Dept. of UDMA Date: 10.05.2024
Copy forwarded for kind information and necessary action to:

1. The Additional Director, SUDA.
2. The Chief Engineer, S & SWM, Water & Sanitation Sector, KMDA.
3. Sr. PS to Secretary, UD & MA Department.
4. Sr. PS to Senior Special Secretary, UD & MA Department.

NANDINI GHOSH, IAS
Senior Special Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

Senior Special Secretary
to the Government of West Bengal

NANDINI GHOSH, IAS
Senior Special Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal



HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH - 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214

No. 15 /Gen (S.C. Cell)/Commr./2024-25

Dated : June 10, 2024.

To,
The Sr. Special Secretary,
Urban Development & Municipal Affairs Dept.,
Govt. of West Bengal,
"NAGARAYAN", DF - 8, Sector - I, Salt Lake City,
Kolkata - 700064.

Sub : Final Order of the Hon'ble NGT, EZ dated 25.04.2024 passed in connection with the O.A. 48/2023/EZ - Ankur Sharma vs. State of West Bengal & Ors in the matter of poor housekeeping inside the Police Housing Estate of the HPC situated at 11, Dr. P.K. Banerjee Road, Ward No 29 of HMC — Compliance there-of - Reg.

Madam,

This has reference to your letter No. 93/UDMA-15011(15)/4/2024-LS-MA SEC - Dept. of UDMA, dated 10.05.2024 on the captioned subject.

As desired there-at, it may please be noted that, the HMC has already taken initiative through its Conservancy Dept for one time cleaning of all the accumulated garbage inside the premises of the Lichubagan Police Housing Estate of the HPC situated at 11, Dr. P.K. Banerjee Road in Ward No 29 of this Corporation along-with placing of community bins there-at for usage of the inmates of the Estate and its regular clearance, copies of the geo-tagged photographs are enclosed for kind perusal & ready reference please. However, it may kindly be appreciated that repairing and maintenance of the damaged septic chambers, disposal of C&D waste generated from the repairing of the premises in appropriate manner and adoption of the good-house-keeping practices are the sole responsibilities of the concerned authority, i.e., the West Bengal Police Housing & Infrastructure Development Corporation Ltd (Respondent No 5) who has to ensure compliance of the same as mentioned in the solemn order of the Hon'ble NGT ibid for which written advice has already been communicated to them vide our letter No. 13/Gen(S.C. Cell)/Commr./2024-25, dated 03.06.2024, copy enclosed for ready reference please.

Thanking you,

Yours faithfully,

10/6/24
Commissioner

Howrah Municipal Corporation

Encls : as stated above.

Dated : June 10, 2024.

Endt. No. 15/1(8)Gen (S.C. Cell)/Commr./2024-25

Copy forwarded for favour of information to:

- 1) The Member Secretary, WBPCB, Paribesh Bhavan, Building 10A, Block LA, Sector III, Bidhannagar, Kolkata - 700106;
- 2) The Director, SUDA, "ILGUS BHAVAN", HC Block, Sector - II, Bidhannagar, Kolkata - 700106;
- 3) The District Magistrate, Howrah;
- 4) The Commissioner of Police, Howrah;
- 5) The Secretary, HMC;
- 6) The Asst. Engineer & OSD (Cons.), HMC - He is requested to co-ordinate with the concerned official of the WBPIDC for necessary compliance;
- 7) The OSD (Law), HMC - with request to keep apprise the Ld Counsel of the HMC in the instant OA.
- 8) Dept. Guard File.

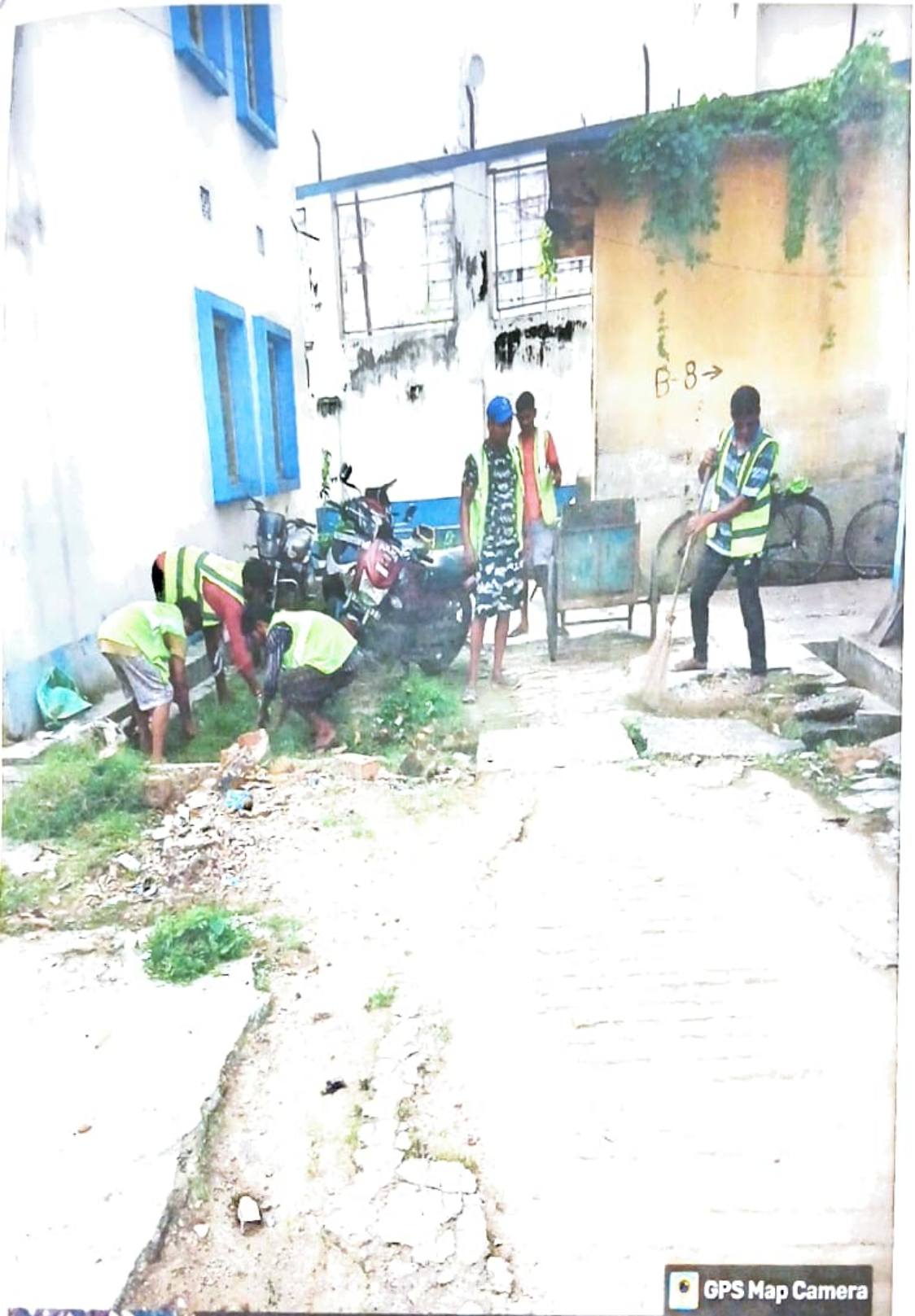
10/6/24
Commissioner

Howrah Municipal Corporation

OTC

10/6/24

Work in Progress



GPS Map Camera

Howrah, West Bengal, India

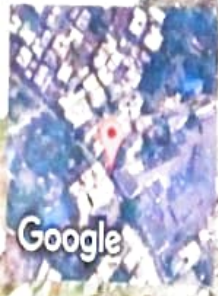
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711102, India

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Work Completed



10-Jun-2024 9:23:55 am

Area


Howrah

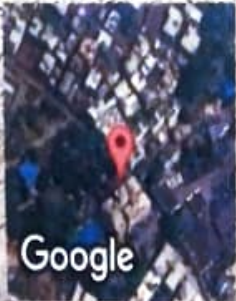
Presidency Division

West Bengal

Index number: 1610



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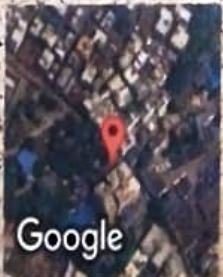
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Work in Progress



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Google

Ushrah in Progress



GPS Map Camera



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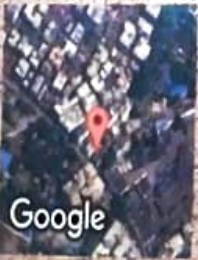
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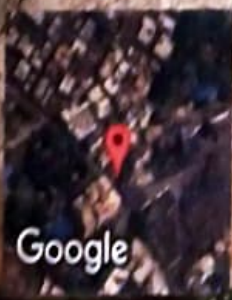
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Before work



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711102, India


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Before work



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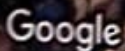
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711102, India

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Work in Progress



GPS Map Camera



Howrah, West Bengal, India

Police Quarters, 11H, 11H, Howrah Railway Station, Area, Howrah, West Bengal

711102, India

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Google

Work in Progress



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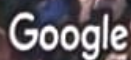
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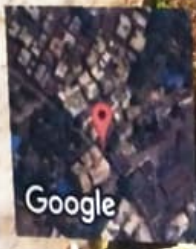
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work Completed .



GPS Map Camera



Google

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711102, India

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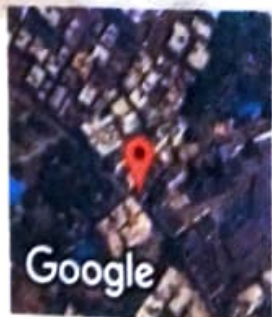
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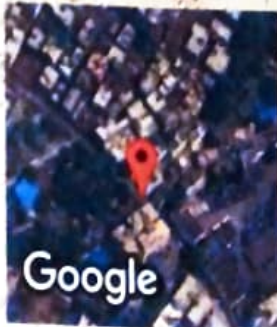
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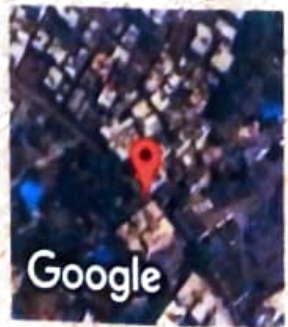
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India

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Long 88.33331°

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Google



GPS Map Camera

Howrah, West Bengal, India

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Google



 GPS Map Camera

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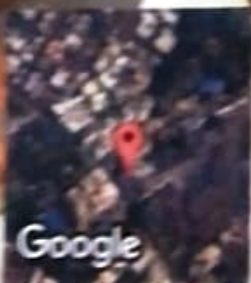
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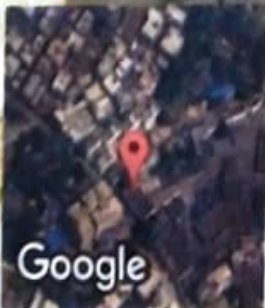
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Google



 GPS Map Camera



Google

Howrah, West Bengal, India

Police Quarters, 11H, 11H, Howrah Railway Station, Area, Howrah, West Bengal
711102, India

Lat 22.577595°

Long 88.333637°

10/06/24 09:13 AM GMT +05:30



24-Apr-2024 12:00:31 pm
Area
Howrah
Presidency Division
West Bengal
Index number: 415



24-Apr-2024 1:37:51 pm
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Howrah
Presidency Division
West Bengal
Index number: 425



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Area
Howrah
Presidency Division
West Bengal
Index number: 415



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Presidency Division
West Bengal
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Howrah
Presidency Division
West Bengal
Index number: 425



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Presidency Division
West Bengal
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Howrah
Presidency Division
West Bengal
Index number: 425



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Presidency Division
West Bengal
Index number: 406



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Index number: 1533





04-Jun-2024 2:36:39 pm
Index number: 1531



04-Jun-2024 2:35:27 pm
Index number: 1528



HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH - 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214

No. **13** /Gen (S.C. Cell)/Commr./2024-25

Dated : June 03, 2024.

To,
The Chairman & Managing Director,
W.B Police Housing &
Infrastructure Development Corporation Ltd.,
6th Cross Road, DJ Block,
Sector II, Bidhannagar,
Kolkata - 700091

Sub : Final Order of the Hon'ble NGT, EZ dated 25.04.2024 passed in connection with the O.A. 48/2023/EZ - Ankur Sharma vs. State of West Bengal & Ors in the matter of poor housekeeping inside the Police Housing Estate of the HPC situated at 11, Dr. P.K. Banerjee Road, Ward No 29 of HMC — Compliance there-of - Reg.

Sir,

This is further to our letter No. 06/Gen (S.C. Cell)/Commr./2024-25, dated 30.05.2024 on the captioned subject.

In this connection, enclosed please find here-with a copy of the solemn order of the Hon'ble NGT, EZ, dated 25.04.2024 passed in connection with the above mentioned O.A while disposing the same for favour of your information and further required action, contents of which are self-explanatory.

While the HMC has already taken initiative through its Conservancy Dept for one time cleaning of all the accumulated garbage inside the premises of the Lichubagan Police Housing Estate of the HPC situated at 11, Dr. P.K. Banerjee Road in Ward No 29 of this Corporation along-with placing of community bins there-at for usage of the inmates of the Estate and its regular clearance, it may kindly be appreciated that repairing and maintenance of the damaged septic chambers, disposal of C&D waste generated from the repairing of the premises in appropriate manner and adoption of the good-house-keeping practices are the sole responsibilities of the concerned authority, i.e., the WBPHDC who has to ensure compliance of the same as mentioned in the solemn order of the Hon'ble NGT ibid.

Thanking you,

Yours faithfully,


03/6/24
Commissioner

Howrah Municipal Corporation

Encls : as stated above.

Dated : June 03, 2024.

Endt. No. /Gen (S.C. Cell)/Commr./2024-25

Copy forwarded for favour of information to:

- 1) The Sr. Special Secretary, Urban Development & Municipal Affairs Dept, Govt. of West Bengal, "NAGARAYAN", DF - 8, Sector - I, Salt Lake City, Kolkata - 700064.
- 2) The District Magistrate, Howrah;
- 3) The Commissioner of Police, Howrah;
- 4) The Addl. District Magistrate (LR&LA), Howrah & Member of the Committee;
- 5) The Secretary, HMC & Member of the Committee;
- 6) The Environment Engineer, WBPCB, Howrah Regional Office & Member of the Committee, Minority Bhavan, 5th Floor, 12, Biplabi Kanailal Bhattacharya Sarani, Kolkata - 700027;
- 7) The Asst. Engineer & OSD (Cons.), HMC - He is requested to co-ordinate with the concerned official of the WBPHDC for necessary compliance;
- 8) The OSD (Law), HMC - with request to keep apprise the Ld Counsel of the HMC in the instant OA.
- 9) Dept. Guard File.


03/6/24
Commissioner

Howrah Municipal Corporation

etc



HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH - 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214

Dated : June 03, 2024.

No. 13 /Gen (S.C. Cell)/Commr./2024-25

To,
The Chairman & Managing Director,
W.B Police Housing &
Infrastructure Development Corporation Ltd.,
6th Cross Road, DJ Block,
Sector II, Bidhannagar,
Kolkata - 700091

Sub : Final Order of the Hon'ble NGT, EZ dated 25.04.2024 passed in connection with the O.A. 48/2023/EZ - Ankur Sharma vs. State of West Bengal & Ors in the matter of poor housekeeping inside the Police Housing Estate of the HPC situated at 11, Dr. P.K. Banerjee Road, Ward No 29 of HMC — Compliance there-of - Reg.

Sir,

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Thanking you,

Yours faithfully,

03/6/24
Commissioner

Howrah Municipal Corporation

Encls : as stated above.

Dated : June 03, 2024.

Endt. No. /Gen (S.C. Cell)/Commr./2024-25

Copy forwarded for favour of information to:

- 1) The Sr. Special Secretary, Urban Development & Municipal Affairs Dept, Govt. of West Bengal, "NAGARAYAN", DF - 8, Sector - I, Salt Lake City, Kolkata - 700064.
- 2) The District Magistrate, Howrah;
- 3) The Commissioner of Police, Howrah;
- 4) The Addl. District Magistrate (LR&LA), Howrah & Member of the Committee;
- 5) The Secretary, HMC & Member of the Committee;
- 6) The Environment Engineer, WBPCB, Howrah Regional Office & Member of the Committee, Minority Bhavan, 5th Floor, 12, Biplabi Kanailal Bhattacharya Sarani, Kolkata - 700027;
- 7) The Asst. Engineer & OSD (Cons.), HMC - He is requested to co-ordinate with the concerned official of the WBPBHC for necessary compliance;
- 8) The OSD (Law), HMC - with request to keep apprise the Ld Counsel of the HMC in the instant OA.
- 9) Dept. Guard File.

03/6/24
Commissioner

Howrah Municipal Corporation

etc